NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU HELD ON 02-02-17.

PRESENT:

SHRI RATAKONDA MURALI, MEMBER (J) AND

DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER

205/16

PETITION NUMBER

TP 80/17

NAME OF THE PETITIONER (S)

EXXON MOBIL LUBRICANTS PYT. LTD.

PHONE NUMBER

WILWORTH EARTH MOVERS PYT. LTD

NAME OF THE RESPONDENT (S)

UNDER SECTION

u33(€)

SIGNATURE

S.NO. NAME (IN CAPITAL)

REPRESENTATION BY WHOM

DESIGNATION

HARISH N.N.

Advocate for Petitioner

9845450567

Shri Harish N.N, Advocate appearing for the Petitioner is present. He requested time to file 2 sets of copies and to comply with Rules framed under I & B Code and to also serve notices on the respondents after collecting it from the Registry.

Time granted till 06.03.2017.

MEMBER (J)

MEMBER (T)